

asked for re-enforcement of B.S.F. and C.R.P.F. battalions in the State;

(b) if so, to what extent and reasons for the same ; and

(c) what has been the response of Government to such request ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). The Tripura Government had requested for deployment of one BSF battalion for strengthening border and also for deployment of two Assam Rifles battalions for operations against extremists. One BSF battalion was given to Tripura during July 1984 which is still continuing there. As Assam Rifles battalions could not be provided to Tripura, one additional battation of CRPF was inducted into Tripura in April 1985.

Development of Tourism in Digha, Midnapur in West Bengal

5696. SHRI SATYAGOPAL MISRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps Government have taken during the Sixth Plan period to develop tourism at Digha ;

(b) the steps Government propose to take during the Seventh Plan period to develop tourism at Digha, Midnapore, West Bengal ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). In the Sixth Plan, the Department agreed in principle to provide funds for the construction of a tourist lodge and cottages at Digha at an estimated cost of Rs. 40.17 lakhs. This scheme will be executed during the Seventh Plan period.

Development of Sports among Tribals

5697. SHRI SATYAGOPAL MISRA : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the steps taken so far or proposed

to be taken by Government in near future to develop sports activities among the tribal people of our country ; and

(b) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) and (b). With a view to encouraging sports activities in the country including among tribal people, Central Government in concert with the State Governments and U.T. Administrations have a number of schemes in operation, which include (i) All-India Rural Sports Tournaments (ii) Sports Talent Search Scholarships Scheme (iii) Scheme for grants to State Sports Councils, etc. Under the Scheme of grants to State Sports Councils/Other Voluntary Bodies, State Government/U.T's are requested to ensure that as far as possible percentage of sports activities/facilities allocated in tribal areas should not be less than the percentage of tribal population in those States/Union Territories.

The on-going programmes as mentioned above will continue in 1985-86 with increased outlays. A new scheme of promotion of sports in outlying areas is also proposed.

E.T. and T.D.C.'s Office at Los Angles

5698. SHRI MOOL CHAND DAGA : Will the PRIME MINISTER be pleased to state :

(a) since when the Electronics Trade and Technology Development Corporation is having its office at Los Angles and which are other countries where the said Corporation runs its offices;

(b) the annual expenditure in each country and income during the last three years giving country/year-wise break-up;

(c) the mode of recruitment of staff/officers with year-wise strength during the last three years ;

(d) whether E.T. and T.D.C. charges service charges for exports from the manufacturers ; and

(e) if so, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) The Los Angeles Foreign Office started functioning from 20-12-1978. It was converted into a trading office from September, 1979. The

Corporation had 2 more offices, one at Warsaw and other at Moscow. However, the executives at these offices were called back during March, 1982/May, 1982 and substitutes have not been posted yet.

(b) Figures regarding annual income and expenditure of these offices are given below :

(Rupees in Lakhs)

Year	L.A. Office		Warsaw Office		Moscow Office	
	Income	Expn.	Income	Expn.	Income	Expn.
1981-82	6.05	6.23	—	3.03	—	1.62
1982-83	8.62	8.56	—	0.76	—	—
1983-84	5.46	8.56	—	—	—	—

NOTE : The Warsaw and Moscow offices are in the nature of liaison offices and hence the income from these offices is accounted for in the income of the company. For 1983-84 the expenditure in respect of these offices was 'NIL' as the executives posted had been recalled early in 1982 and no replacements were posted.

(c) Recruitment of staff is through notification of vacancies to the concerned Employment Exchange in respect of posts falling under the purview of Employment Exchange (CNV) Act, through absorption of trained apprentices under the apprentices Act, and in other cases by press advertisement. Officers of the Corporation are recruited through Press Advertisement, Campus Selections in leading educational/training institutions, besides by promotion of eligible staff as per rules.

(d) and (e). Yes, Sir. Nominal service charges are levied by ET and T for rendering services such as locating markets, interfacing with foreign buyers, participating in exhibitions to display Indian products etc. Being a commercial organisation only reasonable service charges are levied based on expenses.

Inquiry Commission

5699. SHRI MOOL CHAND DAGA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Inquiry Commissions constituted by Government during the last three years and for what purpose ;

(b) the number out of them which have submitted their reports ;

(c) how many are still working and how many have become defunct ; and

(d) how much expenditure has been

Year-wise strength of officers and Staff during past three years

Years	Officers	Staff (Non-executive)	Total
1981-82	96	116	212
1982-83	79	128	207
1983-84	90	148	238